

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.240-IA/335(AHM)2023
IN
CP(IB) 74 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kuber Texlen Pvt Ltd
V/s
Yug Weave Tech Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the erstwhile RP : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.
Mr. Rahul Bhavsar, Adv. .
For CoC : None for R-2 (CoC)
For Bank : Mr. Avinash Khanolkar, Adv. a.w Ms. Khushbu
Bhanushali in IA 335 of 2023

ORDER

IA/335(AHM)2023

None present for Bank. None present for the respondent no.2.

Later-on Learned Counsel Mr. Avinash Khanolkar appeared for Bank.

Last chance is given to respondent no.2 to comply with order dated 30.04.2024, as per eligibility and guidelines of IBBI and file a reply affidavit, failing which necessary order will be passed with cost.

List for further consideration on 23.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)